

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI

ORDER

The following transfers and postings are hereby made in official exgency with immediate effect :-

S. No.	Name of Officials (Sh./Ms.)	From	To
1.	Chanderhaas Ambavat	SJA/Reader in the court of Sh. Joginder Prakash Nahar, POLC-09, RADC	SJA/Branch Incharge, Administration Branch & Leave Section, RADC
2	Sanjay Kumar Dubey	JA/Branch Incharge, Vigilance/Litigation, Library, & Pool Car RADC	JA/Reader in the court of Sh. Joginder Prakash Nahar, POLC-09, RADC
3	Manish Malhotra	SJA/Reader in the court of Sh. Tarun Yogesh, POLC-08, RADC	SJA/Branch Incharge, Vigilance/Litigation, Library, & Pool Car, RADC
4	Birender Kumar	JA/Ahlmad in the court of Sh. Vikas Dhull, Special Judge, PC Act, CBI, RADC	JA/Reader in the court of Sh. Vikas Dhull, Special Judge, PC Act, CBI, RADC
5	Jawahar Lal Yadav	SJA/Reader in the court of Sh. Vikas Dhull, Special Judge, PC Act, CBI, RADC	SJA/Reader in the court of Sh. Tarun Yogesh, POLC-08, RADC
6	Ankit Panwar	JJA/Asistant Ahlmad in the court of Ms. Mahima Rai Singh, CMM, RADC	JJA/Assistant Ahlmad in the court of Sh. Vikas Dhull, Special Judge, PC Act, CBI, RADC
7	Pradeep Sehrawat	JJA/Asistant Ahlmad in the court of Sh. Rajesh Kumar Goel, Special Judge, PC Act, CBI, RADC	JJA/Assistant Ahlmad in the court of Sh. Mohd. Farukh, Special Judge, PC Act, CBI, RADC
8	Kapil Nagar	JJA/Asistant Ahlmad in the court of Sh. Mohd. Farukh, Special Judge, PC Act, CBI, RADC	JJA/Assistant Ahlmad in the court of Ms. Mahima Rai Singh, CMM, RADC
9	Mukesh Kumar	JA/Assistant Ahlmad in the court of Sh. Gorakh Nath Pandey, POLC-04, RADC	JA/Assistant Ahlmad in the court of Sh. Rajesh Kumar Goel, Special Judge, PC Act, CBI, RADC
10	Anuj Kumar Tiwari	JJA/Assistant Ahlmad in the court of Sh. Ajay Gupta, Special Judge, PC Act, CBI, RADC	Assistant Ahlmad in the court of Sh. Deepak Kumar-II, ACMM, RADC
11	Suraj Choudhary	JJA/Assistant Ahlmad in the court of Sh. Deepak Kumar-II, ACMM, RADC	JJA in the Caretaking Branch, RADC

Bhandaal

12	Sonu	JJA, Bail and Filing, RADC	JA in Administration Branch, RADC
13	Jalvir Singh	JA in the Caretaking Branch, RADC	JA in the Record Room/ Digitization
14	Shobha	JA in Administration Branch, RADC	JA in Bail and Filing Section, RADC
15	Parvesh	Peon in Computer Branch, RADC	Peon in Judicial Branch, RADC
16	Vijay Pal Singh	Peon in office pool, Admn. Branch, RADC	Peon in the Administration Branch (additional Leave Section), RADC
17	Dharmender Kumar Maurya	Peon in Judicial Branch, RADC	Peon in the court of the undersigned
18	Babloo	Peon in the Administration Branch (additional Leave Section), RADC	Peon in Computer Branch, RADC

Note : Order with regard to Sh. Ashok Kumar EC : 10831 mentioned at serial no. 12 in order No. 4945-5029-D/F.7/P&T/Admn./RADC/2023 dated 09.06.2023 is hereby cancelled.
Ms. Parvesh shall continue to work in VWDC as and when required in addition to the work already assigned to her.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.

Bhavadul

(ANJU BAJAJ CHANDNA)

Principal District & Sessions Judge-cum-
Spl. Judge (PC Act) CBI, RADC, New Delhi

No. 5550-D-5588D/F.7/P&T/Admn./RADC/2023

11.7.23

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge(HQs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Court, Delhi.
3. The Administrative Officer (J), Admn. I, II & III, Central District, Tis Hazari Court, Delhi
4. The Reader to the concerned courts.
5. The concerned officials.
6. The PS to the undersigned.
7. The Dealing Official, Leave Seat, RADC, Delhi.
8. The Branch In Charge, Computer Branch, RADC for being uploaded on the official website.
9. The Dealing Official, LAYERS seat, Tis Hazari Court, Delhi.
10. The Dealing Official, T&P, Admn.-I, II, III, Personal File/ACR/Leave/Website committee, THC, Delhi.

Bhavadul

Principal District & Sessions Judge-cum-
Spl. Judge (PC Act) CBI, RADC, New Delhi